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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**



C.P. No. 173/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2018**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	PETITIONER	
2.	Nisarg Vyas	Advocate	Respondents	

ORDER

Advocate Mr. Shashvata Shukla is present for the petitioner

Advocate Mr. Nisarg Vyas is present for the Respondent

On the request of Learned Counsel for the Respondent, the matter is adjourned, in the presence of the Petitioner Counsel.

List the matter on 23.01.2019.


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 7th, December 2018.